

REGISTERED No. P. 590

THE ORISSA  GAZETTE

EXTRAORDINARY  
PUBLISHED BY AUTHORITY

No. 28 CUTTACK, WEDNESDAY, NOVEMBER 1, 1944

DEPARTMENT OF SUPPLY AND TRANSPORT  
NOTIFICATION

*The 1st November 1944*

**No. 19398-S.T.**—In exercise of the power conferred by clause (b) of sub-rule (2) of rule 81 of the Defence of India Rules, the Governor of Orissa is pleased to fix the price of rice and paddy payable to the producer from the 1st November 1944 until further orders for various districts in the Province of Orissa as specified in the schedule to this notification.

## SCHEDULE

| District     | Price per standard maund of rice payable to producers |      | Price per standard maund of paddy payable to producers |           |
|--------------|---|------|--|-----------|
|              | Coarse  | Fine | Coarse   | Fine      |
|              | Rs.   | Rs.  | Rs. a. p.  | Rs. a. p. |
| Sambalpur .. | 9   | 10   | 5 6 0  | 6 0 0     |
| Balasore ..  | 9   | 11   | 5 6 0  | 6 10 0    |
| Cuttack ..   | 9   | 11   | 5 6 0  | 6 10 0    |
| Puri ..      | 9   | 11   | 5 6 0  | 6 10 0    |
| Ganjam ..    | 9   | 11   | 5 6 0  | 6 10 0    |

By order of the Governor  
C. S. JHA  
*Secretary to Government*

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